

OA 191/01

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

- 1) For admission and hearing.
- 2) Rejoinder not filed.

Bench

M
7/8/02

For admission and hearing.

Bench

M
9/12/04

Copy of order dt. 10/2/04 issued to the Counsel for both side.

M
5.2.04

M
12/2/04

OR. NO. 12 dt 22.7.02

At request, put up after two weeks.

M
Member (Jal)

OR. NO. 13 dt 8.8.02

Put up before next available Division Bench.

M
Member (J)

10.2.04 :

None appears for the applicant on call. Mr. A.K. Bose, ld. counsel for the respondent is present. Accordingly, the application is dismissed for default.

M
Vice-Chairman (J)

M
Vice-Chairman (A)